

ITEM NO.816

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 368/2016

SHAREH-E-BUKHARI HAJ AND UMRAH TOURS

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

WITH

W.P. (C) No. 369/2016

Date : 16/05/2016 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

HON'BLE MR. JUSTICE ASHOK BHUSHAN

(VACATION BENCH)

For Petitioner(s) Mr. Z.U. Khan, Adv. (Mentioned by)
Mr. R. D. Upadhyay, Adv.
Mr. Syed Imtiaz Ali, Adv.
Mr. Ali Safeer Farooqi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List these writ petitions on 18th May, 2016 alongwith W.P.

(C)No.239/2016.

[O.P. SHARMA]
AR-cum-PS

[RAJINDER KAUR]
COURT MASTER

(Listing proforma is placed on the file)